

APPROPRIATION (No. 6) ACT, 2006

56 of 2006

[December 24th, 2006]

CONTENTS

1. Short title
2. Issue of Rs. 21823,92,00,000 out of the Consolidated Fund of India for the Financial year 2006-07
3. Appropriation

SCHEDULE 1 :- FIRST SCHEDULE

APPROPRIATION (No. 6) ACT, 2006

56 of 2006

[December 24th, 2006]

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2006-07. BE it enacted by Parliament in the Fifty-seventh Year of the Republic of India as follows:--

1. Short title :-

This Act may be called the Appropriation (No. 6) Act, 2006.

2. Issue of Rs. 21823,92,00,000 out of the Consolidated Fund of India for the Financial year 2006-07 :-

From and out of the Consolidated Fund of India there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of twenty one thousand eight hundred twenty three crores and ninety two lakh rupees towards defraying the several charges which will come in course of payment during the financial year 2006-07, in respect of the services specified in column 2 of the Schedule.

3. Appropriation :-

The sums authorised to be paid and applied from and out of the Consolidated Fund of India by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the

said year.

SCHEDULE 1

FIRST SCHEDULE